- (6) S.O. 3961 (E), dated the 31st October, 2019, amending Notification No. S.O. 1096 (E), dated 4th August, 2005, to substitute certain entries in the original Notification.
- (7) S.O. 4006 (E), dated the 6th November, 2019, amending Notification No. S.O. 1096 (E), dated 4th August, 2005, to substitute certain entries in the original Notification.

[Placed in Library. For Sl. No. (1) to (7) See No. L.T. 861/17/19]

- IV. A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under Section 37 of the National Highways Authority of India Act, 1988:—
 - (1) S.O. 3960 (E), dated the 31st October, 2019, regarding entrustment of new NH No. 911A [The highway starting from its junction with NH-911 near Poogal connecting Alladin ka Bera and terminating at Khajuwala (Beriyanwala) in the State of Rajasthan] to the National Highways Authority of India.
 - (2) S.O. 3965 (E), dated the 31st October, 2019, regarding entrustment of National Highway No. 753C [The Highway starting from its junction with NH-753A (Jalna Bypass) connecting Sindhkhed Raja, Dusrabid, Bibi, Sultanpur, Mehkar, Dongaon, Kenwad, Malegaon Jahangir, Shelu bazar, Karanja, Bramhankhed, Kherda, Pimpalgaon, Vaghoda, Dashasar, Talegaon and terminating at its junction with NH-347A near Pulgaon in the State of Maharashtra] to the National Highways Authority of Indian. [Placed in Library. For (1) and (2) See No. L.T. 981/17/19]

CAG of India's report on Railways Finances

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Anurag Singh Thakur, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended March 2018 — Union Government (Railways) — Railways Finances (Report No. 10 of 2019).

[Placed in Library. See No. L.T. 981/17/19]